

**CENTRAL ADMINISTRATIVE TRIBUNAL
CHANDIGARH BENCH**

...

R. A. No.60/16/2018

Date of decision: 29.05.2018

O.A. No.60/438/2017

M.A. No.60/559/2018

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**CORAM: HON'BLE MR. SANJEEV KAUSHIK, MEMBER (J).
HON'BLE MRS. P. GOPINATH, MEMBER (A).**

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1. Sonam D/o Sh. Ramesh Kumar, aged 24 years, O/o Joint Commissioner of Income Tax, Hisar Range, Hisar, Ayakar Bhawan, Sector 14, Hisar, working as Stenographer Grade-II, R/o H. No.984 Gandhi Nagar Near Adarsh School, Hisar (Group C).
2. Priyanka D/o Sh. Birbal, aged 29 years, O/o Joint Commissioner of Income Tax, Kurukshetra Range, Kurukshetra, Sector 17, Kurukshetra, working as Stenographer Grade-II, R/o H. No. 396/22, Rajendra Colony, Near Guru Nanak School, Kurukshetra, Haryana, Group-C.



... APPLICANT

VERSUS

1. Union of India through Chairman CBDT, North Block, New Delhi.
2. Principal CCIT, NWR, Aayakar Bhawan, Sector 17-E, Chandigarh.
3. Deputy Commissioner of Income Tax (HQ) (Vig.), Aayakar Bhawan, Sector 17-E, Chandigarh.
4. Kapil Kumar Income Tax Inspector, Office of the Pr. Commissioner of Income Tax-3, Aayakar Bhawan, Rishi Nagar, Ludhiana, Punjab.
5. Parvinder Singh, Income Tax Inspector, office of the Pr. Commissioner of Income Tax (Central), Income Tax Office Jalandhar, Punjab.

... RESPONDENTS

PRESENT: Sh. Rohit Seth, counsel for the applicants.

ORDER (Oral)

...
SANJEEV KAUSHIK, MEMBER (J):-

1. Heard.
2. We see no reason to modify or clarify our order dated 07.03.2018 with regard to eligibility of the applicants for promotion from an earlier date when they became eligible as the respondents have themselves agreed that they will consider past service of the applicants rendered in earlier commissionerate. However, liberty is granted to the applicants to raise plea when respondents deny them promotion from due date.
3. Accordingly, the R.A. along with connected MAs is dismissed.

**(P. GOPINATH)
MEMBER (A)**

**(SANJEEV KAUSHIK)
MEMBER (J)**

Date: 29.05.2018.
Place: Chandigarh.

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